

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1286
ANSWERED ON:02.03.2000
DECLARATION OF HIT, KILL, RUN WAR BY PAK
VILAS BABURAO MUTTEMWAR

Will the Minister of DEFENCE be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item appearing in the Asian Age dated January 15, 2000 under the caption "Pakistan declares hit, kill, run war";
- (b) if so, whether the terrorists who have launched well planned offensive in J&K are trained in high altitude warfare and have access to sophisticated arms;
- (c) whether the Srinagar is the main target and terrorists receive cash for successful targets and compensation for their families in case of death; and
- (d) if so, the remedial steps proposed to be taken in this regard?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1286 2.3.2000.

Government are aware of the news report referred to in part (a) of the Question.

2. It is well known that the terrorists have access to sophisticated weapons like AK rifles, machine guns, rocket launchers, missiles, mortars etc. There are also reports to the effect that the terrorists are being imparted training in Pakistan occupied Kashmir on survival, commando techniques and fighting in extreme cold weather conditions. The terrorists are reportedly rewarded for their subversive activities undertaken in J&K. Reports also indicate that compensation is paid to the families of terrorists killed.

3. The terrorists operate in several areas in J&K. Srinagar had become the focus of terrorist activities in winter months. However, the terrorists have clearly lost their initiative in the face of onslaught by the security forces. The situation is constantly monitored and effective measures are being taken by the security forces to foil the evil designs of the terrorists and their supporters and sponsors.